

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-111/2012/4386/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated, Guwahati the 21<sup>st</sup> May, 2024.

Sub: **Casual leave.**

Ref:- Your Letter No. DJK/4968/E, dtd. 18.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.05.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-111/2012/4387/A dated** , 21-05-2024

Copy to:-  
✓ The Project Manager, Gauhati High Court, Guwahati.

*21/05/24*  
**JT. REGISTRAR (VIGILANCE)**  
*R*